

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 530/2017 in
O.A. No. 441/2014
M.A. No. 2262/2017

New Delhi, this the 18th day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Dayanand
Age 60 years
S/o Shri Randheer Singh
R/o Village & PO Shaibabad Daulatpur,
H.No.213, Near Swarn Medical Store,
Delhi-110042. .. Petitioner

(By Advocate: Shri S.K. Gupta)

Versus

1. Shri Sandeep Kumar
Chief Managing Director,
DTC Headquarter,
I.P. Estate, Delhi.
2. Shri Purshottam Chaudhary
Depot Manager,
Narela Depot,
Delhi Transport Corporation,
Narela, Delhi. .. Respondents

(By Advocate: Shri A.K. Roy for Shri Manish Garg)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the petitioner submits that the Hon'ble High Court has stayed

the contempt proceedings in a writ petition filed by the respondents against the orders of this Tribunal.

2. Accordingly, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the stay is vacated or the WPC is finally decided.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /